in the reserved categories of SC, ST and OBC have been lying vacant in the Principal Directorate of Audit, Northern Railway, Baroda House, New Delhi since long;

(b) whether it is also a fact that candidates sponsored by the Employment

Exchanges have been awaiting in queue for their interviews/selection since long; and

(c) if so, upto which specific date, all selection formalities would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

## Accidents on National Highway between Madras and Calcutta

- 2164. SHRI YERRA NARAYANASWAMY: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether any efforts would be made to reduce the number of accidents on the National Highway between Madras and Calcutta;
  - (b) if so, the details of such efforts;
- (c) whether any particularly vulnerable parts of the National Highway in Andhra Pradesh will be monitored; and
- (d) the measures proposed to improveroad safety?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE (SHRI TRANSPORT **JAGDISH** TYTLER): (a) to (d) The Primary responsibility to take measures to reduce road accidents lies with the State Governments. However the Central Government issue necessary instructions/ guidelines from time to time to the State Governments for strict implementation of various provisions of Motor Vehicles Act so as to reduce the number of road accidents. The Government have also

started a massive publicity campaign to increase public awareness of road safety measures.

## Proposal for Nodal Agency to monitor Nexus of Crime, Corruption and Politics

## 2165. SHRI CHIMANBHAI MEHTA: SHRI SARADA MOHANTY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that some proposals have been forwarded to the effect that the Nodal Agency to monitor the nexus of crime, corruption and politics be headed by some one with the status of Supreme Court judge;
- (b) if so, what is the response of Government;
- (c) whether it is a fact that some political parties have demanded for a legislation to set up an independent commission to continuously probe and take action against crime, corruption and politics nexus; and
- (d) whether it is a fact that the Nodal Agency would be able to entertain complaints from the general public about the nexus between criminals and corrupt administrators?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI REJESH PILOT): No, Sir. No such proposals are received in the Home Ministry.

- (b) Does not arise.
- (c) No, Sir. No such proposals are received in the Home Ministry.
  - (d) Yes, Sir.

## **Mission for Better Communication**

- 2166.SHRIMATI CHANDRA KALA PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that the DOT had launched a Mission for better